



DELHI HIGH COURT BAR ASSOCIATION

Sher Shah Road, New Delhi - 110503 Phone : 011-2338-5562

24.07.2025

To
The Registrar General,
High Court of Delhi,
Sher Shah Road,
New Delhi-110503

Sub.: Constitution of Internal Complaints Committee.

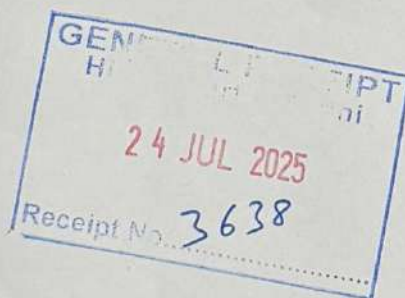
Dear Sir,

I am in receipt of your letter dated 23rd July, 2025 bearing no. 3638/G-10/Genl.-II/DHC. As requested by your good office, please find attached herewith copy of communication dated 11th February, 2025 whereby your good office was duly apprised of the constitution of the Internal Complaints Committee of Delhi High Court Bar Association. There has been no change in the constitution of Internal Complaints Committee of the Delhi High Court Bar Association till date, thereafter.

You are once again informed that the Internal Complaints Committee constitutes of the following members:

- | | | |
|---|---|------------|
| 1. Ms. Sonu Bhatnagar, Sr. Adv
(Chairperson) | - | 9810134678 |
| 2. Mr. Atul Guleria, Adv
(Secretary) | - | 9810087793 |
| 3. Ms. Rajdipa Behura, Sr. Adv
(Member) | - | 9811533814 |
| 4. Ms. Bitika Sharma, Adv
(Member) | - | 9818400467 |
| 5. Mr. Ankur Goel, Adv
(Member) | - | 9811244145 |

With warm regards,



Yours truly,

Vikram Singh Panwar
Hony. Secretary

Encl:-

1. Letter dated 11.02.2025
2. Letter dated 23.07.2025

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GENERAL BRANCH-II
Diary No. 668
Date 25/7/25